

ITEM NO.10

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 3747/2024

BABA SUKKHU MAA PRABHUDEVI INTER COLLEGE & ANR. Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)

(I.R. and IA No.188028/2019-EXEMPTION FROM FILING O.T. and IA
No.188026/2019-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 10-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Kamakshi S. Mehlwal, AOR
Mr. Markand Adkar, Adv.
Mr. Dhiraj Kumar, Adv.
Mr. Deepak Girdhar, Adv.
Mr. Sanveer Mehlwal, Adv.

Mr. Avinash Kr. Lakhanpal, AOR
Mr. Piyush Lakhanpal, Adv.
Mr. Rahul Kumar Singh, Adv.

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Vinayak Mohan, Adv.

Mr. Pradeep Kumar Yadav, Adv.
Mr. Sunil Kumar Srivastava, Adv.
Mr. Aryan P Nanda, Adv.
Mr. Dinesh Satyapal Sehgal, Adv.
Mr. Tota Ram, Adv.

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Item no.10

Mr. Sanjeev Malhotra, AOR

Mr R.D.Rathore, Adv.

Ms Sangeeta Joshi, Adv.

Mr Rajiv Agnihotri, Adv.

Mr Vijay Kumar, Adv.

Mr Jeneral Singh Yadav, Adv.

Mr Gajendra Kumar, Adv.

Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1-4 have filed counter affidavit.

Respondent nos.5 to 10 are granted four weeks' time for
filing counter affidavit.

List again on 7.8.2024.

APARNA AJITSARIA
Registrar